

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

08/04/2019

O.A./260/811/2013

PADU KHORA
-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O
MINES

ITEM NO: 40

FOR APPLICANTS(S) Adv. : NONE FOR THE APPLICANT

FOR RESPONDENTS(S) Adv.: MR.D.K.PATTNAIK

Notes of The Registry	Order of The Tribunal				
	<p>None appears for the applicant on call. On the last occasions on 14.02.2019 and 05.03.2019, no one had appeared on behalf of the applicant. In view of this, it is presumed that the applicant is no longer interested in pursuing this O.A. In view of this, the O.A. is dismissed for default and non-prosecution on behalf of the applicant. Mr. D.K.Pattnaik appearing on behalf of Mr.M.Mishra, learned counsel for the respondents is present and heard.</p> <p>Inform the parties.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA MEMBER (J)</td><td>(GOKUL CHANDRA PATI MEMBER (A)</td></tr><tr><td colspan="2">b</td></tr></table>	(SWARUP KUMAR MISHRA MEMBER (J)	(GOKUL CHANDRA PATI MEMBER (A)	b	
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